## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

#### UNSTARRED QUESTION NO:627 ANSWERED ON:24.02.2011 E-COURTS Maadam Shri Vikrambhai Arianbhai'!

Maadam Shri Vikrambhai Arjanbhai;Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai;Punia Shri P.L. ;Rathwa Shri Ramsinhbhai Patalbhai;Shukla Shri Balkrishna Khanderao Balu Shukla

#### Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Indian judicial system has gone hi-tech and video conferencing is making justice available via tele-link;

(b) if so, the details of the project; (C) whether the Government proposes to set up E-courts across the country;

(d) if so, the details thereof;

(e) the funds allocated for implementation of the project during the last three years and the current year;

(f) the time by which the project is likely to be completed; and

(g) the steps taken by the Government in this regard?

# Answer

### MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) to (g): The Government approved a project to provide services through Information & Communication Technology (ICT) enablement in 14249 courts or 3069 court complexes and to upgrade ICT infrastructure of Supreme Court / High Courts for Rs. 935 crores with 100% Central funds to be completed by March, 2014. This will provide automation of case management work flow through use of application software. It has provision of citizen centric services like case filing, certified copies of orders and judgments, case status etc through service centers and web portals. It also has a provision for creating National Judicial Grid.

At present, the courts are being equipped with the necessary computer hardware as well as local area network (LAN). Under the project, site readiness for computerization has been completed in 13363 District and Taluqa courts in 2752 court complexes. Computer hardware like desktop, printers, scanners, servers etc. have been delivered at 6877 courts and installed at 5518 courts. Items for enabling connectivity between all computer infrastructures at the courts (LAN items) have been delivered at 5761 courts and installed at 4464 courts. Moreover, broadband/ dial-up internet connectivity has been provided to 10744 judges, 486 district courts and 1272 Taluqa courts. Application software has been installed at 6313 courts. Laptops have been provided to 13365 judicial officers and Laser printers have been provided to 12599 judicial officers, ICT training has been imparted to 11340 judges and 45380 court staff across the country. 394 System Officers and 215 System Assistant have been deployed in district courts across the country.